

(b) the steps taken to enhance the investment for agricultural development by public sector and private sector in the country?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) The details of the latest information available on Sector-wise gross fixed capital formation in agriculture from 1991-92 to 1993-94 and State-wise gross capital formation from 1990-91 to 1992-93 are given at enclosed statement.

(b) During the Eighth Five Year Plan (1992-97), significant level of investment is proposed in favour of areas in agriculture and allied activities like horticulture, fisheries, rainfed farming, creation of infra-structure for minor irrigation, post-harvest management, etc. In order to encourage investment in infra-structure for agriculture, it is proposed to establish a new Rural Infra-structural Development Fund within the National Bank for Agriculture and Rural Development (NABARD). This fund will provide loans to State Governments and State-owned corporations for completing the on-going projects relating to medium and minor irrigation, soil conservation, water-shed management and other forms of rural infra-structure.

STATEMENT

(a) Gross Fixed Capital Formation (GFCF) in Agriculture (at current prices)

(Rs in lakhs)

State	1990-91	1991-92	1992-93
1 Andhra Pradesh	N A	N.A	N.A
2 Assam	N.A.	N.A	N.A
3. Gujarat	39285	N.A	N.A.
4 Haryana	47431	N.A	N.A
5 Kerala	N A	N.A.	N.A.
6 Madhya Pradesh	94832	102345	111898
7. Maharashtra	120654	127584	15365
8 Orissa (1)	33972*	44406*	47113*
9. Punjab	79415	N.A.	N.A
10 Rajasthan	N.A.	N.A	N.A.
11 Tamil Nadu	N.A.	N.A.	N.A.

Source - State Directorates of Economics and Statistics

N A - Not Available.

(1) - excludes private corporate sectors.

* - excluding figures of Central Government administration.

(b) Sector-wise Gross Capital Formation in Agriculture during 1991-92 to 1993-94.

Year	(At 1980-81 prices)		(Rs. in crores)
	All India	Private Sector	Public Sector
1991-92	4497	3496	1001
1992-93	4617	3552	1065
1993-94 *	4695	3621	1074

* Quick Estimates

S.T.D. in Tamil Nadu

7239 DR. P VALLAL PERUMAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to provide STD facility in various telephone exchanges of Tamil Nadu during the Eighth Five Year Plan Period, and

(b) if so, the details thereof, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) and (b) The objectives of the Eighth Five Year Plan of the Department of Telecommunications envisage provision of STD facility to all the exchanges in the country, including the exchanges in all districts of Tamil Nadu, by March, 1997.

LPG Agencies

7240. SHRI A. VENKATESH NAIK : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of LPG agencies in Karnataka at present, and

(b) the number of new agencies proposed to be allotted during 1995-96?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) As on 1.4.1995, there were 275 LPG distributorships in Karnataka.

(b) In addition to the 22 LPG distributorships included in the Marketing Plan 1992-94, 43 LPG distributorships have been included in the LPG Marketing Plan 1994-95 for Karnataka.